

[Mr. Deputy Speaker]

Bhakta--absent; Shri Mool Chand Daga--absent. We will take up the next item.

12.34 hrs.

RE. CALLING ATTENTION NOTICES

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, may I make a submission? We all give Call Attention Notices. But you publish only five names. Yesterday also this happened, when there was a very important Calling Attention Notice on the Bangalore-based public sector undertakings. Today also it is an equally serious matter, where hundreds of people are reported to have died. Besides, it raises certain basic questions about ownership of mines, safety in mines etc. Though you have published five names, we suddenly discover that four of them are absent. So, my submission is, you give the names of only those who come in the ballot and you call only five names. But, if the first, say, four are absent then you should call the next five names. Otherwise, we are denied a discussion by default. In fact, I gave my name yesterday and today, but it did not come in the ballot.

MR. DEPUTY-SPEAKER: You are the makers of these rules.

SHRI GEORGE FERNANDES: I am making a submission that you may making this rule so that on every Calling Attention five Members can put questions, even if some Members are absent. I am sure the Minister of Parliamentary Affairs will agree with me, because we should not allow the discussion to go by default.

DR. SUBRAMANIAM SWAMY (Bombay North East): This is a good suggestion. It should be referred to the Rules Committee. In

fact, this is the practice in Rajya Sabha. We can have it here also.

12.36 hrs.

STATEMENT CORRECTING ANSWER TO S.Q. NO. 278 RE DATE FOR RECEIPT OF TENDERS FOR PROPOSED IRON ORE PELLETISATION PLANT AT MANGALORE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): On behalf of Shri Pranab Kumar Mukherjee, I make the following Statement: On the basis of material furnished by Kudremukh Iron Ore Co. Ltd., on the 27th November, 1980, I had stated in the Lok Sabha on the 5th December, 1980 in answer to Starred Question No. 278 and the supplementaries arising therefrom that the last date for the receipt of tenders for the proposed iron ore pelletisation plant at Mangalore was the 15th December, 1980. However, it appears that at the request of prospective tenders, Kudremukh Iron Ore Co. Ltd had notified the parties on the 3rd December, 1980 of the postponement of the tender opening date to the 15th January, 1981, that is, by one month. The Ministry of Steel and Mines was not immediately informed of this extension and, as a result, the answer given to Starred Question 278 and the supplementaries thereto did not reflect the correct position in this regard.

12.38 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 23rd February, 1981, will consist of:—

(1) Further discussion on the Motion of Thanks on the President's Address.